

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-510

IB-1016/PB/2020

IA/6101/2023, IA/6102/2023, IA/1615/2024

IN THE MATTER OF:

Anil Singh & Other

....Applicant

Vs.

M/s. Idea Builders Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 26.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

For the RP : Mr. Sunder Khatri, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is listed on **27.05.2024**.

Sd/-
(Court Officer)